

COURT-II

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Review Petition No. 15 of 2014 in Appeal No. 270 of 2013

Dated : 1st December, 2014

Present: Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member

In the matter of :

M/s Chadha Sugars & Industries Pvt. Ltd. Appellant(s)
Versus
Punjab State Electricity Regulatory Commission & ors. Respondent(s)

Counsel for the Appellant(s) Mr. Rajesh Mittra

Counsel for the Respondent(s) Mr. Sakesh Kumar for R-1

O R D E R

Sh. Sakesh Kumar takes notice on behalf of the State Commission. Issue notice to the other Respondents. Dasti service is permitted.

Post the matter on 9th January, 2015.

(Justice Surendra Kumar)
Judicial Member

(Rakesh Nath)
Technical Member

vt/jps